

**COURT-I**

**Before the Appellate Tribunal for Electricity  
(Appellate Jurisdiction)**

**Appeal No. 280 of 2013  
& I.A. No. 381 of 2013**

**Dated : 11<sup>th</sup> November, 2013**

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson  
Hon'ble Mr. Rakesh Nath, Technical Member**

**M/s RDM Care (India) Pvt. Ltd. .... Appellant(s)**

**Versus**

**Madhya Pradesh Electricity Regulatory  
Commission & Anr. .... Respondent(s)**

**Counsel for the Appellant(s): Mr. Rajiv Yadav**

**ORDER**

Admit. Issue notice in the Appeal as well as in I.A. No. 381 of 2013 (Appl. for stay) to the Respondents returnable on 03.12.2013. Dasti service is permitted. Registry is also directed to issue notice to the Respondents.

Post the matter on **03.12.2013.**

**(Rakesh Nath)  
Technical Member  
ts/ak**

**(Justice M. Karpaga Vinayagam)  
Chairperson**